

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**EP No. 9 of 2016 & IA No.615 of 2016  
In APPEAL No. 171 of 2012**

**Dated: 16<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Tata Power Delhi Distribution Ltd. ...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Anand  
Mr. Rahul Kinra a/w  
Mr. Anurag Bansal (Rep.)

Counsel for the Respondent(s) : Mr. Manoj Kumar Sharma for  
Mr. Pradeep Misra for R.1

**ORDER**

At the request of learned counsel for Respondent No.1, the matter is  
adjourned to **18.01.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/sh*

**(Justice Ranjana P. Desai)  
Chairperson**